

Statement

The year-wise achievement under schemes in Andhra Pradesh

Scheme	Year	Funds (Rs. in lakh)	Physical (Beneficiaries in lakh)
Pre-Matric Scholarship to OBC students	2009-10	533.00	1.23
	2010-11	*	0.32
	2011-12	*	\$
Post-Matric Scholarship to OBC students	2009-10	2035.00	1.19
	2010-11	1693.00	1.19
	2011-12	4616.00	\$
Construction of Hostel for OBC Students	2009-10	240.00	900 (seats)
	2010-11	*	\$
	2011-12	*	\$

*Funds not released.

\$Physical achievement not reported by the State Government.

Schemes in effect in the social sector in West Bengal

†729. SHRI VIVEK GUPTA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- the schemes in effect in the social sector in West Bengal;
- the number of schemes to be implemented; and
- the reasons for not implementing these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The mandate of the Ministry is to empower its target groups, namely, (i) Scheduled Castes (ii) Other Backward Classes. (iii) Persons with Disabilities (iv) Senior Citizens and (v) Victims of alcoholism and substance abuse through programmes for educational, economic and social development and rehabilitation as appropriate. The names of major schemes being implemented by the Ministry through various Implementing Agencies in West Bengal are given in the Statement (*See below*).

†Original notice of the question was received in Hindi.

(b) and (c) The existing schemes have adequate provisions for the welfare of the target groups of the Ministry.

Statement

Schemes in effect in the social sector in West Bengal

Sl. No.	List of major Schemes being implemented by the Ministry
Scheduled Castes Development	
1.	Post Matric Scholarship for SC Students
2.	Pre Matric Scholarship for Children of those Engaged in 'unclean' occupations
3.	Pre Matric Scholarship Scheme for Scheduled Castes Students studying in Classes IX and X
4.	Babu Jagjivan Ram Chhatrawas Yojana
5.	Special Central Assistance to Scheduled Castes Sub-Plan
6.	Implementation of Protection of Civil Rights Act, 1955 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989
7.	Grant-in-aid to Voluntary Organisations working for Scheduled Castes
8.	Upgradation of merit of SC Students
Other Backward Classes Development	
1.	Pre Matric Scholarship to Other Backward Class Students
2.	Post Matric Scholarship to Other Backward Class Students
3.	Construction of Hostels for OBC Boys and Girls
4.	Assistance to Voluntary Organisations working for the Welfare of Other Backward Classes
Persons with Disabilities	
1.	Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances
2.	Deendayal Disabled Rehabilitation Scheme
Social Defence	
1.	Integrated Programme for Older Persons
2.	Assistance for Prevention of Alcoholism and Substance (Drug) Abuse